

**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**

IA 233 of 2017 in C.P. (I.B) No. 4/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017**

Name of the Company: **CoC of Gujarat Oleo Chem Ltd.**

V/s.

Gujarat Oleo Chem Ltd.

Section of the Companies Act:

**Section 10 of the Insolvency and Bankruptcy
Code**

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MAHENDRA P. PARMAR	ADVOCATE	FOR C. O. C.	
2.				

ORDER

Learned Advocate Mr. Mahendra Parmar present for Applicant. None present for Respondents.

Proof of service of notice of date of hearing on Respondent filed.

Learned Counsel appearing for CoC represented that the meeting of the CoC is scheduled today and requested time to file resolution.

List the matter on 24.08.2017.


BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

Dated this the 23rd day of August, 2017.